

ITEM NO.1

COURT NO.9

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).34253/2017

(Arising out of impugned final judgment and order dated 22-09-2017 in FA No.309/2015 passed by the High Court Of Judicature At Allahabad)

JAGAT GURU SHANKARCHARYA JYOTISHPEETH
P.S.S.N SARASWATI

Petitioner(s)

VERSUS

SWAMI VASUDEVANAND SARASWATI DISCIPLE OF
S.H.N. SARASWATI

Respondent(s)

(With appln.(s) for exemption from filing c/c of the impugned judgment, exemption from filing O.T. and permission to file lengthy list of dates)

WITH SLP(C) No.36949/2017 (XI)

Date : 14-05-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s)
in SLP(C)34253

Mr. C.A. Sundaram, Sr. Adv.
Mr. Vivek K. Tankha, Sr. Adv.
Mr. Gulab Shankar Tewari, Adv.
Ms. Sangeeta Mandal, Adv.
Ms. Mamta Tiwari, Adv.
Ms. Swati Sinha, Adv.
Ms. Sukanya Basu, Adv.
Mr. Vinayak Kapur, Adv.
For M/s. Fox Mandal & Co., AOR

For Respondent(s)
& petr. in
in SLP(C)36949

Mr. P.S. Patwalia, Sr. Adv.
Mr. Santosh Kumar, Adv.
Mr. Rajiv Ranjan Mishra, Adv.
Mr. V. Sushant Gupta, Adv.
For Mr. Mushtaq Ahmad, AOR

Caveator(s) in

Mr. Vivek K. Tankha, Sr. Adv.
Ms. Sangeeta Mandal, Adv.
Ms. Mamta Tiwari, Adv.
Ms. Swati Sinha, Adv.
Mr. Vinayak Kapur, Adv.

**Ms. Sukanya Basu, Adv.
For M/s. Fox Mandal & Co., AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

List in July, 2018, as prayed.

**(Sarita Purohit)
Court master**

**(Jagdish Chander)
Branch Officer**